

List of circulars consolidated by the Master Circular

Sr. No.	Circular No.	Date	Subject	Corresponding paragraph number in this master circular
1	RBI/2008-2009/339 DBOD.No.Ret.BC. 90/12.01.001/2009-10	20/04/2010	Section 42(1) of Reserve Bank of India Act, 1934- Maintenance of Cash Reserve Ratio	1.2
2	DBOD.No.Leg. BC.34/C.233A- 85	23/03/1985	Demand Liabilities, Time Liabilities, ODTL	1.4,1.5, 1.7
3	DBOD.No.Ret.BC 149/C 236(G)71	27/12/1971	Other Demand and Time Liabilities	1.7
4	DBOD.No.BC.58/ 12.02.001/94-95	13/05/1995	Margin money on bills purchased	1.7
5	DBOD.No.BC. 111/12.02.001/97	13/10/1997	Borrowings from banks abroad-Maintenance of reserve requirement	1.9
6	DBOD.No.Ret.BC. 14/12.01.001/2003-04	21/08/2003	Arrangements with Correspondent banks for remittance facilities	1.10
7	DBOD.No.Ret.BC. 40/c.236(G)Spl-86	27/03/1986	Amount received from DICGC	1.11(c)
8	DBOD.No.Ret.BC. 98/C.96(Ret)-86	12/09/1986	Exclusion from NDTL- Receipt from Court Receiver, Insurance Company and ECGC	1.11 (d,e,f)
9	DBOD.No.BC.191 /12.01.001/93	02/11/1993	Liabilities under Bankers Acceptance Facility (BAF)	1.11 (g)
10	RPCD.SP.BC.No.06/09. 01.01/2006-07	07/07/2006	Swarnajayanti Swarozgar Yojana	1.11(h)
11	RPCD.PLFS.BC. No.2/05.02.02(RG)/ 2003-04	03/07/2003	Capital Investment Subsidy Scheme for Construction/ Renovation/Expansion of Rural Godowns	1.11 (j)
12	RBI/2006-2007/332 DBOD.Ret.BC.84/12.01. 001/2006-07	20/04/2007	Maintenance of CRR on exempted categories	1.12
13	DBOD.No.BC.5 /12.01.001/2001-02	07/08/2001	Reporting of Inter-bank liabilities in Form A	1.12
14	DBOD.No.BC.82 /12.01.001/2001-2002	26/03/2002	Maintenance of CRR-ACU Dollar Funds-Exemption of	1.12(ii)
15	DBOD.IBS.BC.88/ 23.13.004/2002-03	27/03/2003	Offshore Banking Units (OBUs) in Special Economic Zones (SEZs)	1.12(iii)
17	DBOD.No.BC.50/ 12.01.001/2000-01	07/11/2000	Collection of Data from Scheduled Commercial Banks in Annexure A and B	1.13
18	DBOD.No.BC.54/ 12.01.001/2002-03	27/12/2002	Relaxation in Daily Minimum Cash Reserve Maintenance Requirement	1.15
19	RBI/2006-2007/331 DBOD.No.Ret.BC.	20/04/2007	Maintenance of Cash Reserve Ratio (CRR)	1.16

	82/12.01.001/2006-07			
20	RBI/2006-2007/106 DBOD.No.Ret.BC.26/12.01.001/2006-07	10/08/2006	Section 42 (1) of Reserve Bank of India Act, 1934- Penalties on default in maintenance of Cash Reserve Ratio (CRR)	1.17
21	DBOD.BC.89/ 12.01.001/98-99	24/08/1998	Return in Form 'A'	1.18
22	DBOD.No.BC.50/ 12.01.001/2000-01	07/11/2000	Collection of Data from Scheduled Commercial Banks in Annexure A and B	1.18
23	DBOD.Ret.BC.51/12.02.001/2009-10	28.10.2009	Section 24 of the Banking Regulation Act, 1949 Maintenance of Statutory Liquidity Ratio (SLR)	2
24	DBOD.No.Ret.BC.40/12.02.001/2009-10	08/09/2009	Maintenance of Statutory Liquidity Ratio	2 (c)(i)
25	DBOD.No.Ret.BC.41/12.02.001/2009-10	08/09/2009	Maintenance of Statutory Liquidity Ratio	2 Note (i) (ii)
26	DBOD.No.Ret.BC.36/12.02.001/2009-10	01/09/2009	Maintenance of Statutory Liquidity Ratio	2 Note (iii)
27	DBOD.No.BP.BC.3/21.04.141/ 2009-10	01/07/2009	Prudential norms for classification, valuation and operation of Investment portfolio by banks	2.2
28	DBOD.No.BC.87/12.02.001/2001-2002	10/04/2002	Valuation of Securities for the purpose of SLR	2.2
29	CPC.BC.69/279 (A)-84	30/10/1984	Data on maintenance of Statutory Liquidity Requirement-Supplemental information to the Special Return	2.4(ii)
30	RBI/2009-10/477 DBOD No. Ret.BC.103/12.02.001/2009-10	26/05/2010	Section 24 of the Banking Regulation Act, 1949- Shortfall in Maintenance of SLR- Additional Liquidity support under LAF	2.6